

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/10319 /2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
District & Sessions Judge,
Kamrup(M), Guwahati

Dated Guwahati, the 07 October, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJK/ 10661/E, dated 25.09.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Leena Doley, Secretary, District legal Services Authority, Kamrup (M), Guwahati has been allowed to avail LTC for the block period of 2022-2024 for travelling from Guwahati to Kanyakumari via Bengaluru-Kochi and return w.e.f. 10.10.2024 till 22.10.2024, along with son Shri Janit Lochan Teye (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Further, she has also been allowed to encash 10 days earned leave for the block period of 2022-2024 as per relevant rules.

Smti. Doley may be informed accordingly.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10320-10323 /2024/A. Dated 07th October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Leena Doley, District legal Services Authority, Kamrup (M), Guwahati.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

7/10/2024
REGISTRAR (VIGILANCE)

7/10/24